

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

COMP.APPL/187(CH)2020
IA(CA)/25(CH)2022
And
CP No. 81/Chd/HP/2019

IN THE MATTER OF:

Agma Pvt. Ltd.

...

Petitioner

Versus

Agmehra Pvt. Ltd.

...

Respondent

Under Section: 241(1), 242(4), CA 2013

Rule: 11 of NCLT, 2016

Order delivered on 05.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer